(ख) क्या यह भी सच है कि सभापति, श्री केसकर ने श्री सुरेश चन्द्र अस्थाना को इस पद पर नियुक्त किया था ;

(ग) क्या यह भी सच है कि श्री अस्थाना ने अप्रैल, 1963 में उस पद से त्याग पत्र दे दिया था और, यदि हां, तो इसके क्या कारण थे ;

(घ) क्या यह भी सच है कि श्री अस्थाना नेशनल बुक ट्रस्ट में 7 जून, 1963 को सम्पादक के रूप में 750 रुपये मासिक पर पुनः नियुक्त किये गये ; और

(ङ) यदि हां, तो इस पद पर किसी अन्य योग्य व्यक्ति को नियुक्त न करने और इसे श्री अस्थाना के लिए खाली रखने के क्या कारण थे ?

शिक्षा मंत्री (श्री मु० क० शाह) : (क) जी हां।

(ख) जी हां।

(ग) जी हां। श्री अस्थाना के त्याग पत्र के अनुसार उन्होंने केवल व्यक्तिगत कारणवश इस्तीफा दिया।

(घ) जी हां।

(ङ) श्री अस्थाना ने 25 अप्रैल 1963 को इस्तीफा दिया था और उन्हें उस पद पर 7 जून, 1963 को अस्थाई रूप से पुनः नियुक्त किया गया। किसी अन्य व्यक्ति को इस पद पर नियुक्त करने के लिए बीच का समय बहुत कम था। फिर भी, इसे बीच पद को विज्ञापित किया गया था और इस प्रयोजन के लिए नियुक्त चुनाव समिति की सिफारिश पर पद को जुलाई, 1963 में लम्बी अवधि के लिए भर लिया गया।

Punjab Regional Formula

1614. Shri Kapur Singh: Will the Minister of **Home Affairs** be pleased to state:

(a) whether the Punjab Government have recently issued direction that even at the district level Punjabi need not be deemed and treated as the exclusive official language of administration in the Punjabi Region; and

(b) if so, how far these directions are consistant with the Regional Formula?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) No.

(b) Does not arise.

Travel in Kashmir of Director of Information West Pakistan

1615. Shri Hari Vishnu Kamath: Shri Yashpal Singh:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that Shri Aga Ashraf, the Director of Information, West Pakistan, travelled extensively in Jammu & Kashmir recently; and

(b) if so, the reasons for permitting him to do so?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) No, Sir.

(b) Does not arise.

Refusal of permission to sue Health Minister

1616. Shri Yashpal Singh: Will the Minister of **Home Affairs** be pleased to state:

(a) whether the report published in the newspapers of 16th September, 1964 to the effect that permission to sue the Minister of Health was refused to the President of the New Delhi Municipal Committee, is correct;

(b) if so, on what ground the permission was refused; and

(c) what were the allegations which the Pres dent of the Committee wanted to refute?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (c). Shri Gajraj Singh, an officer of the Indian Administrative Service and President of the New Delhi Municipal Committee sought permission of the Government under Rule 16 of the All India Services (Conduct) Rules, 1954, to have recourse to legal remedies in regard to certain remarks alleged to have been made by the Health Minister at a meeting. Shri Gajraj Singh was advised not to press this matter and he has agreed.

I. O. C. Petrol Pumps

1616-A. **Shri D. D. Puri:**
Shri Prakash Vir Shastri:

Will the Minister of **Petroleum and Chemicals** be pleased to state the criterion followed by the Indian Oil Corporation in the matter of allotment of petrol pumps to private parties in Delhi and New Delhi?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): The general criteria observed in regard to selection of petrol pump dealers are financial soundness, commercial contacts and ability to promote sales.

स्वर्गीय प्रधान मंत्री का निवास स्थान

1616.—**B श्री प्रकाशवीर शास्त्री** : क्या शिक्षा मन्त्री 14 सितम्बर, 1964 के तारांकित प्रश्न संख्या 149 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) स्वर्गीय प्रधान मन्त्री, श्री नेहरू के निवास स्थान का कुल क्षेत्रफल क्या है और भूमि की बाजार दर से क्या कीमत है ;

(ख) इसमें से कितनी भूमि पर इमारत बनी है, इसके निर्माण पर कितना धन व्यय हुआ था और इसकी अब बाजार दर से क्या कीमत है ;

(ग) क्या इसे स्वर्गीय श्री नेहरू का स्मारक बनाने के लिए सरकार इस इमारत का विस्तार करने की कोई योजना बना रही है ; और

(घ) यदि हां, तो योजना क्या है ?

शिक्षा मंत्री (श्री मु० क० आगला): (क) भूमि का कुल क्षेत्रफल और बही-मूल्य क्रमशः 44.74 एकड़ और 39,660.00 रुपये है । भूमि का बाजार-मूल्य नहीं आंका गया है ।

(ख) जिस भूमि पर इमारत बनी है उसका क्षेत्रफल और बही-मूल्य के अनुसार उसकी लागत क्रमशः 25,009 वर्ग फुट और 4,42,315.00 रुपये है । बाजार-मूल्य नहीं आंका गया है ।

(ग) इमारत का विस्तार करने के लिए सरकार द्वारा इस समय कोई योजना तैयार नहीं की जा रही है ।

(घ) प्रश्न नहीं उठता ।

12.00 hrs.

OBITUARY REFERENCE

Mr. Speaker: I have to inform the House of the sad demise of Shri N. Sivaraj who passed away at New Delhi on the 29th September, 1964 at the age of 72.

He was a Member of the Central Legislative Assembly during the years 1937 to 1947 and of the Second Lok Sabha during the years 1957 to 1962.

We deeply mourn the loss of this friend and I am sure that the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence for a shortwhile to express its sorrow.

The Members then stood in silence for a shortwhile.